

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

C.P. (IB)/583(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES: **THE BANK OF MAHARASHTRA V/s**
MITTAL RAMESH DEDHIA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Abhishek Samant, Advocate appeared for the Financial Creditor.
2. Adv. Manish Jha appearing for the RP.
3. None present for the Personal Guarantor.
4. Personal Guarantor is set ex-parte.
5. List this matter on **21.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna